

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 113 OF 2016
AND
APPEAL NO. 114 OF 2016

Dated: 19th November, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Alipurduar Transmission Ltd. Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Ms. Puja Priyadarshini
Mr. Nived Veerapaneni
Mr. Sanjay Singh

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1
Mr. R. B. Sharma for R.2 & 6

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **09.01.2019.**

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

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